

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 15/RP/2017 in Petition No. 156/TT/2015

- Subject** : Review Petition 15/RP/2017 seeking review of order dated 29.12.2016 in Petition No. 156/TT/2015.
- Date of Hearing** : 7.3.2018
- Coram** : Shri A. K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member
- Petitioner** : National Hydro Power Corporation Limited (NHPC)
- Respondents** : Parbati Koldam Transmission Company Ltd. (PKTCL) and 3 others
- Parties present** : Shri Rajiv Shankar Dvivedi, NHPC
Shri S. K. Shankar, NHPC
Ms. Nishtha Kumar, Advocate, PKTCL
Ms. Aparajita Upadhyay, Advocate, PKTCL
Shri Azad Akber, PKTCL
Shri Vivek Kumar Singh, PGCIL
Shri S. K. Venkatesan, PGCIL
Shri S. S. Raju, PGCIL
Shri A. Choudhary, PGCIL
Shri Rakesh Prasad, PGCIL

Record of Proceedings

On the request of NHPC, the Review Petitioner, the Commission adjourned the matter to 10.4.2018 and observed that no further adjournments will be allowed in the matter.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

